

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
CIRCUIT SITTING AT NAINITAL**

Allahabad, this the 28th day of March 2019

**Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Ms. Ajanta Dayalan, Member – A**

Original Application No. 331/00068 of 2016

Laxman Singh

.....Applicant.

By Advocate : Bhatgwt Mehra

V E R S U S

Union of India and others

..... Respondents

By Advocate : Shri Rajesh Sharma

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member – J

List revised. The applicant or his counsel are still absent. Shri Rajesh Sharma, advocate for the respondents is present.

2. The applicant or his counsel was also not present today as well as on the earlier occasion. It appears that the applicant has lost interest on pursuing this case. Accordingly, the OA is dismissed in default and for non prosecution.

(Ajanta Dayalan)
Member-A

(Justice Bharat Bhushan)
Member-J

/pc/